NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 06/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/60/2016

NAME OF THE PETITIONER(S)

: S. Pathmakumar & another

NAME OF THE RESPONDENT(S)

: Malabar Hotels Private Limited and 7 others

UNDER SECTION

: 397/398, 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. VIJATKUMAR

Advocate for the proposed respray: 17 mc. A.2/14

Coursel for 5th Respondent

Cowell for Respondent 1 +2 1 For fox NoW & Associates.

Coursel h Ros 7 100

ORDER

Shri S Hari, counsel for the petitioners present. Shri S Aravindan, counsel for R1 & R2 in the main CP as well as CA-2/2014, Shri J Dev Eshwaar, counsel for R5, Shri K Ramasamy, counsel for R7 and Shri A Vijayakumar, counsel for R17 in CA-2/2014 are present. Counsel for petitioner filed a report showing service of notices on R9 to R16 and also R1, R3, R8. Time granted for submitting acknowledgement due tracking of delivery details of the notices sent. Put up on 01.11.2016 at 10.30 A.M.

(Ch. Mohd. Sharief Tarig) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)